

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**


**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/129/(IB)/2017
NAME OF THE PETITIONER(S) : TAMIL NADU WATER INVESTMENT CO.
NAME OF THE RESPONDENT(S) : MANGLAM COMMON EFFLUENT RECYCLING
TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

ORDER

Counsel for the petitioner present. No representation for the respondent. Registry is directed to issue notice to the respondent. Counsel for the petitioner is also directed to issue private notice along with copy of the Petition to the respondent and file the proof of sending and delivering thereof along with an affidavit by the next date of hearing. Put up on **10.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)